

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

M.A. 271 of 2015

Applicant(s)

K. K. Apputty
Keeran Kunnamal, Mallapuram, Dist
Mr. Abdu Rasheed,
Mallapuram District

Respondent(s)

Vs Ministry of Environment, Forest &
Climate Change,
New Delhi
Rep. by its Secretary and others

Legal Practitioners for Applicant(s)

Mr. Rajan Vishnuraj & Mr. Harish
Vasudevan

Legal Practitioners for Respondents

Mr. M. R. Gokul Krishnan for R1
Mrs. Suvitha A.S. for R2 & R3
M/s Kanna Mangalam Grama
Panchayath-R4
M/s Taarus Associates,
Mr. S. Kamalesh Kannan & S. Sai
Sathya Jith for R5
M/s Pradeep & Karthikeyan for R6

Note of the Registry	Orders of the Tribunal
Item No.1	<p>Date: 17th August, 2017</p> <p>On behalf of State of Kerala change of Vakalat has been filed. Print the name of Mrs. Rema Smrithi appearing for the State of Kerala.</p> <p>At the request of the learned counsel appearing for the applicant post this application on 12.10.2017.</p> <p>.....,JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>